

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR.

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Date of Decision: 20.1.97

OA 88/96

R.K.Purohit, K.K.Sharma, J.K.Dhadhich, S.K.Ramdeo, Bheru Dutt Purohit, Mohd.Hanif, Jameel Ahmed and Shyam Lal Upadhyaya, all working as TTI in the office of the DCTI, Northern Railway, Jodhpur.

... Applicants

Versus

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Jodhpur.
3. Divisional Personnel Officer, Northern Railway, Jodhpur.
4. Shri Raj Kumar, TTI, Northern Railway, Jodhpur.
5. Shri Vinod Kumar, TTI, Northern Railway, Jodhpur.
6. Shri Mohan Lal Chouhan, TTI, Northern Railway, Jodhpur.
7. Shri Hem Singh, TTI, Northern Railway, Jodhpur.
8. Shri Yatendra Kumar, TTI, Northern Railway, Jodhpur.
9. Shri Ram Charan Meena, TTI, Northern Railway, Jodhpur.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.O.P.SHARMA, ADMINISTRATIVE MEMBER

For the Applicants	... Mr.N.K.Khandelwal
For Respondents No.1 to 3	... Mr.S.S.Vyas
For Respondents No.4 to 9	... Mr.S.K.Malik

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicants, named above, in this application under Section 19 of the Administrative Tribunals Act, 1985, have prayed for the following reliefs :-

- "i) By an appropriate writ, order or direction the official respondents may be directed to re-cast the seniority list of TTI Grade 1600-2660 in the light of the observations of the Hon'ble Supreme Court.
- ii) By an appropriate writ, order or direction, the official respondents be directed to call the eligible candidates (after recasting the seniority list of grade 1600-2660), so that eligible senior general candidates, may not be deprived of their legitimate rights;
- iii) by an appropriate writ, order or direction the official respondents be directed to call the applicants for written test

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after assigning them their due seniority so that they can get the seniority marks, over their juniors;

iv) any other appropriate writ, order or direction, which this Hon'ble Tribunal deems fit and proper in the facts and circumstances of the case, may also kindly be passed in favour of the applicants;

v) the applicants may be awarded costs of the application."

2. The learned counsel for the applicants has produced the seniority list of TTI Grade Rs.1600-2660, as on 5.10.96, vide communication dated 8.10.96, which has been taken on record. The revised provisional seniority list of TTI Grade Rs.1600-2660 has been prepared in terms of the direction given by this Tribunal in OA 354/95 and OA 85/96. Any employee aggrieved by this seniority list is entitled to make representation to the concerned authority. The learned counsel for the applicants states that now, in view of this situation, the grievance of the applicants stands redressed. This application is, therefore, dismissed with no order as to costs.

(O.P.SHARMA)

ADMINISTRATIVE MEMBER

Gopal Krishna
(GOPAL KRISHNA)

VICE CHAIRMAN

VK